

Allahabad, this the 22nd day of Nov. 2001.

CORAM: HON. MR. S. DAYAL, A.M.
HON. MR. RAFIQUDDIN, J.M.

CCA No. 85 of 2001

in

O. A. No. 80 of 2000.

1. Sri Suresh Kumar Gupta.... Applicant.
Counsel for applicant: Sri Rakesh Verma.

Versus

- 1. Sri V.K. Agrawal, General Manager, North Eastern Railway, Gorakhpur.
- 2. Sri B.K. Jaiswal, Division Railway Manager, North

 Eastern Railway, Lucknow.... Respondents.

 Counsel for respondents: Sri A.V. Srivastava.

ORDER (ORAL)

BY HON. MR. S. DAYAL, A.M.

This contempt petition was filed for alleged willful disobedience of order dated 25.8.86 in O.A. No.80/00 by which direction were issued to the respondents to dispose of representation of applicant dated 6.11.99 by a reasoned and speaking order. The respondents have filed counter affidavit and have annexed order dated 2.4.01 disposing of the representation of the applicant. Since the order has been complied with, the contempt proceedings are dropped. Notices issued are discharged.

J.M.

Sanol A.M.

Asthana/